

please sit down, Mr. Choubey, please sit down.

(Interruptions)

SHRI NARAYAN CHOUBEY : Sir, we abide by your ruling.

MR. SPEAKER : I have already told him that the House was unanimous on this point and I appreciated this. I just said two minutes back that there was no dissecnsion on this. It was absolutely made clear.

(Interruptions)

MR. SPEAKER : Rao Birendra Singh to make a statement.

(Interruptions)

SHRI AMAL DATTA : Sir, you do nothing when they break the rules. You cannot chastise them. You cannot make them apologise. You cannot make them to withdraw their remarks. But be have been complying with the rules.

MR. SPEAKER : I have done more than that, Mr. Amal Datta. Can't you understand that ? Can't you understand English ? Ask Prof. Dandavate what I have said.

PROF. MADHU DANDAVATE : Sir, you have put the record straight. I am satisfied about that, After that, why should he have the licence to brandish the Opposition like this ?

MR. SPEAKER : There is no question of any licence. If he had listened to what I had said, he would not have said that.

(Interruptions)

MR. SPEAKER : Nothing will go on record.

*(Interruptions)***

MR. SPEAKER : Rao Birendra Singh to make a statement.

12.13 hrs.

STATEMENT RE : DECISION TO PERMIT ROLLER FLOUR MILLS TO BUY WHEAT IN THE OPEN MARKET

[English]

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : Hon'ble Members are aware that the availability of wheat in the open market is very good, and there is likely to be further plentiful supply during the forthcoming harvest. Hitherto, the roller flour mills were not allowed to purchase wheat in the open market, but were supplied only through the Food Corporation of India. Government feel that it is no longer necessary to keep out the roller flour mills from the market. With a view to increase supply of wheat products to consumers, and help the mills to fully utilise their capacity as also to provide the farmers with alternative avenues for the disposal of their wheat surplus at competitive price, it has been decided to permit the roller flour mills to purchase wheat directly in the open market upto their requirement, with immediate effect. This will be in addition to the existing facility of obtaining stocks from Food Corporation of India. This permission to purchase in the open market will be subject to the condition that the price offered will not be less than the minimum support price announced by the Government. Stock limits for wheat imposed on traders have already been removed earlier, and there is no restriction on its movement throughout the country.

MR. SPEAKER : Very good. Now, we go to the next item—Matters under Rule 377. Mr. Madan Pandey.

12.13 hrs.

MATTERS UNDER RULE 377

[Mr. Deputy Speaker in the Chair]

[Translation]

- (i) Need to revive Malaria Eradication Programme to check the increasing mosquito menace in U.P. and other places

SHRI MADAN PANDEY (Gorakhpur) : Malaria, filaria, encephalitis and several